

ITEM NO.102

COURT NO.12

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 111/2011

V. RAVI KUMAR

Appellant(s)

VERSUS

THE STATE REP. BY INSPECTOR OF POLICE & ORS.

Respondent(s)

(I.A.No. 5892 of 2006 - intervention /impleadment)

Date : 11-09-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Appellant(s) Mr. V. Kanagaraj, Sr. Adv.
Mr. M. Vijaya Bhaskar, AOR

For Respondent(s) Mr. M. Yogesh Kanna, AOR
Mr. S. Partha Sarathi, Adv.

Mr. Kaustubh Shukla, AOR
Mr. Abhay Singh, Adv.
Mr. Rahul Shyam Bhandari, Adv.
Mr. Konark Tyagi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Hearing concluded.

Judgment reserved.

(MADHU BALA)
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER